

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/195/(IB)/2017  
NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY  
NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	Nashish Jain Duni For Suleasa & Suleasa	Counsel for Petitioner Suleasa	
2	Sunder Nanya	Counsel for Respondent	

**ORDER**

Counsels for both the parties are present. They submitted that the mediation process is in progress and prayed for time to report the outcome of settlement. At request, time is enlarged. Put up on **26.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk